

and will also have trained staff for work study, have been exempted from the operation of the ban.

(b) Finance Ministry have no information regarding posts created under the exempted categories.

(c) and (d). The Special Reorganisation Unit, as a result of their work-studies of various organisations during 1961-62, have located about 1062 surplus posts, involving a financial effect of about Rs. 47 lakhs per annum. The recommendations have been forwarded to the Ministries/Departments concerned for consideration and necessary action.

प्रादेशिक भाषाओं का माध्यम

- *३८८. { श्री प्रकाशवीर शास्त्री :
श्री कछवाय
श्री बड़े :
श्री किशन पटनायक :
श्री मुहम्मद ताहिर :
श्री मोहसिन :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) विश्वविद्यालयों में प्रादेशिक भाषाओं के माध्यम से शिक्षा देने के बारे में अब तक क्या प्रगति हुई है ;

(ख) क्या यह सच है कि प्रादेशिक भाषाओं के माध्यम से शिक्षा देने के सरकारी प्रस्ताव का सर्वत्र स्वागत किया गया है ; और

(ग) उन विश्वविद्यालयों के क्या नाम हैं जिन्होंने इस मामले में पहल की है ?

शिक्षा मंत्री (डा० का० लाला श्रीमाली) :

(क) से (ग). विवरण सभा पटल पर रख दिया गया है । [देखिये परिशिष्ट १ अनुबन्ध सख्या ८०]

Steel Plants

*389. Shri Morarka: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the total amount of depreciation written off or which is in arrears in respect of the three steel plants;

(b) the rate at which this depreciation is calculated;

(c) whether it is in accordance with the income-tax rules or general practice obtaining in other plants; and

(d) if not, the reasons for the variation?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) The total amount of depreciation written off till 31st March, 1962 is Rs. 54.70 crores. There will be no arrears.

(b) and (c). The rate of depreciation in respect of assets other than Steel Plants, is calculated on the diminishing balance method at the rates provided for in the income-tax rules. In the case of Steel Plants proper however, depreciation is calculated at 5% on the fixed instalment method, which is almost equivalent to the provision of depreciation prescribed in the income-tax rules.

(d) Does not arise.

तीन अखिल भारतीय सेवाओं का गठन

- *३९०. { श्री भक्त दर्शन :
श्री भागवत झा ग्राजाद :
श्री हरिश्चन्द्र मायूर :
श्री बी० चं० शर्मा :
श्री अ० ना० विद्यालंकार :
श्री हेम बरुआ :
श्री हेम राज :
श्री प्र० चं० बरुआ :

क्या गृह-कार्य मंत्री १४ मई, १९६२ के तारांकित प्रश्न संख्या ६९५ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि तीन